

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private
Limited

For FC : Adv. Varun Nathani a/w Adv. Suchitra Valjee, Adv. Riya Kamdar
i/b Manilal Kher Ambalal & Co

For CD : Adv. Shyam Kapadia a/w Adv. Petrushka Dasgupta, Adv. Krishna
Baruah, Adv. Ankita Yadav i/b Link Legal

Section 7 of IBC

ORDER

By consent of both parties **list on 02.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)